Sl. No.	District/JNV	No. of Students	No. of Teachers
9.	Jalpaiguri	331	23
10.	Kooch Bihar	162	15
11.	Murshidabad	308	20
12.	North 24 Pargana	466	23
13.	Nadia	269	21
14.	Purulia	345	21
15.	South 24 Paraganas-I	102	15
16.	South 24 Paraganas-II	129	13
17.	Uttar Dinajpur	151	10
18.	West Medinapur	252	19
	Total	4660	335

Qualification for appointment of teachers and academic staff

1583. SHRI HUSAIN DALWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether UGC's minimum qualifications for appointment of teachers and other academic staff in the universities and colleges and measures for the maintenance of standards in the Higher Education Regulation, 2010 are applicable to those universities and colleges getting UGC grants; and
- (b) if so, the percentage of universities and colleges which do not opt for UGC grants?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The University Grants Commission (UGC) (Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education), 2010 are applicable to every university established or incorporated by or under a Central Act, Provincial Act or a State Act, every institution including a constituent or an affiliated college recognized by the Commission, in consultation with the university concerned under Clause (f) of Section 2 of the UGC Act, 1956 and every institution deemed to be a university under Section 3 of the said Act regardless of their receiving UGC's grants or not.

These Regulations further stipulate that the scales of pay and other service conditions including age of superannuation in central universities and other institutions

Unstarred Questions

maintained and/ or funded by the UGC shall be strictly in accordance with the decision of the Central Government.

As per UGC Annual Report 2013-14, out of 39671 Colleges in the country, as on 31st March, 2014, 7815 Colleges were eligible to receive grants from the UGC under Section 12B of the UGC Act, 1956 and out of these 4071 (nearly 10% of the total number of colleges) were assisted by the UGC under UGC General Development Assistance. Further, out of 666 universities and deemed to be universities in the country, as on 31st March, 2014, 213 (32%) were provided grants by the UGC.

Strength of female teachers in schools

- 1584. DR. T.N SEEMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the number of female teachers in schools has declined during the last five years;
 - (b) if so, the details thereof along with the reasons therefor;
- (c) the schemes being implemented by Government in collaboration with State Governments for increasing the number of female teachers in schools; and
- (d) the details of steps taken by Government to increase the strength of female teachers in schools in order to promote girl child education?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) As per District Information System for Education (DISE) the percentage of female teachers was 44.83% in 2009-10 which has increased to 47.16% in 2013-14. One of the efforts for ensuring greater participation of girls in schools under Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan is recruitment of more teachers including female teachers. However, as school education is largely in the domain of State Governments, the recruitment of teachers is a State responsibility.

Repitition of educational programmes through the satellites

†1585. SHRI ASHK ALI TAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that the educational programmes aired by the Central and various State Governments through satellites are repeated again and again;

[†]Original notice of the question was received in Hindi.